

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 95 OF 2017,
APPEAL NO. 105 OF 2017 AND
APPEAL NO. 173 OF 2017

Dated: 20th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 95 OF 2017

In the matter of:

Green Energy Association

... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Mandakini Ghosh
Mr. Saransh Shaw
Ms. Ritika Singhal
Mr. Parinay Deep Shaw

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R-1

APPEAL NO. 105 OF 2017

In the matter of:

Indian Wind Power Association (NRC)

... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission Anr.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R-1

APPEAL NO. 173 OF 2017

In the matter of:

U.P. Sugar Mills Co. Gen. Association

... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R-1

ORDER

List the matter on **21.02.2018** on top of the Board, as agreed by the learned counsel for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Pr/kt